

H. U. D. C. O. Assistance for Housing Projects for Hostels of Students and Employees of Public Undertakings

6529. SHRI P. GANGADEB :

SHRI P. M. MEHTA :

Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 2873 on the 12th March, 1973 regarding Housing and Urban Development Corporation's enlarged activities and state:

(a) the amount of aid to be given to finance housing projects for hostels for students and houses for the employees of Public Undertakings; and

(b) whether the H.U.D.C.O. has asked the Universities and Public Undertakings to send their Schemes?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA) : (a) There is no specific limit on financial assistance which is given in the shape of loans by HUDCO to finance the schemes of Universities and Public Undertakings. The loans will depend on the project estimates.

(b) Yes.

Import of Generators for use of Agricultural Operation

6530. SHRI P. GANGADEB: Will the Minister of AGRICULTURE be pleased to state:

(a) whether nation-wide programme to bring up old wells into use and to dig new wells have been evolved for agricultural operations;

(b) whether State Governments have been allowed to import or arrangements have been made by Government to import generators and power machinery component to meet power shortage for use for agricultural operation; and

(c) if so, steps taken to meet the cause?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) No, Sir. The responsibility for irrigation development rests with the State Governments and they are undertaking programmes for bringing up old wells into use and digging new wells, on State-wide basis, subject to regional techno-economic feasibilities and financial and other constraints.

(b) and (c). Yes, Sir, The States of Haryana and West Bengal have each been allowed import of two diesel generators of 3.5 M.W. capacity each to make up the power shortages in these States.

Jayanti Villages in Bihar

6531. SHRI CHIRANJIB JHA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government of Bihar has furnished to the Central Government the list of "Jayanti villages"; and

(b) if so, the names of the villages selected for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) and (b). Yes, Sir A list indicating names of 'Jayanti Villages' so far selected by the Government of Bihar is laid on the Table of the House. [placed in Library See No. LT-4769/73].

Working of Soil Testing Laboratories in Bihar

6532. SHRI CHIRANJIB JHA: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of soil testing laboratories functioning in Bihar at present;

(b) whether these laboratories are working much below their rated capacity; if so, the reason thereof;

(c) whether there is any such laboratory functioning in District Sahar, (Bihar) if not, the reason thereof; and